

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART -I BUDGET SESSION

FRIDAY, APRIL 6, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1.10 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 94 - 101 were taken up and disposed off.

2. Zero Hour Notice:

Shri Adelbert Nongrum, MLA tabled a Zero Hour Notice relating to a news item published in the newspaper "Mawphor", dated 22.3.2018, under the caption "Pyrshah ka HYC ia ka MR Bank ban thung kam ia ki bried ba na bar jylla".

Shri Conrad K. Sangma, Chief Minister replied.

3. Laying of Statement:

Shri A. L Hek, Minister in-charge Health and Family Welfare laid a Statement relating to starred Question No. 58 replied on 23.03.2018.

4. Reply of the Chief Minister to the Debate on Governor's Address:

Shri Conrad K. Sangma, Chief Minister replied to the Debate on Governor's Address.

After the Chief Minister concluded his reply and replied to clarifications, Shri P. T. Sawkmie, Opposition Chief Whip withdrew the amendment to the Motion of Thanks.

The Motion of Thanks to the Governor's Address was then adopted by the House.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 10th April, 2018.

**Dated Shillong,
the 6th April, 2018.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**